

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.03.2021

ORDER NO. 26 of 2021 (Revised)


Hon'ble President is pleased to partially modify the roster order no. 26 of 2021 for **CESTAT, Chandigarh** on **26.03.2021** as follows:-

PERIOD	CORAM	WORK(S) ASSIGNED
26.03.2021 at 10:30 a.m.	Hon'ble Mr. Justice Dilip Gupta, President	Difference of Opinion matter:- C/60758-60759/2019 Rajvinder Singh Bath & Gursam International vs. CC, Ludhiana

Note:-

1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/P.A. to Registrar/Dy. Registrar, CESTAT, New Delhi and Chandigarh/Bar Association, Chandigarh/O/o Commissioner (AR), Chandigarh/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar